

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**CAUSE LIST**
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills**Date: 27th September, 2016****TIME: 10.30 hrs. to 13.15 hrs.****14.00 hrs. to 16.00 hrs.****HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER****HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
FOR PRONOUNCEMENT				
1.	Original Application No. 78/2016(CZ)	Chhattisgarh Nagrik Sangarh Samiti Vs. The Principal Secretary, Nagriye Prashasan & Vikas Vibhag, Raipur(C.G.) & 7 Ors.	Mr. Anand Tiwari, Adv. Mr. Yugantar Tiwari, Adv. Ms. Parul Bhadoria Adv. for Mr. Purushaindra Kaura Adv. Mr. Deepesh Joshi, Adv. Ms. Gazala Khan, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	
FOR ADMISSION				
2.	Original Application No. 114/2016(CZ)	Nityanand Mishra Vs. State of M.P. & 9 Ors.	Mr. Arunoday Singh, Adv.	
FOR HEARING				
3.	Original Application No. 67/2015(CZ)	Raman Khandelwal & Anr. Vs. Government of M.P. & Ors.	Mr. Chandra Prakash Singh, Adv. Mr. Ramchandra, Adv. Mr. Sanjay Choubey, Adv. Mr. Ashok A. Tiwari, Adv. Mr. B.M. Prasad, Adv. Mr. Anshuman Singh, Adv. Mr. Satyendra Patel, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv. Mr. Sachin K. Verma, Adv.	
4.	Original Application No. 144/2015(CZ)	Nagrik Upbhokta Margdarshak Manch Vs. State of M.P. & 6 Ors.	Mr. Dinesh Upadhyay, Adv. Mr. Manish Trivedi, Adv. Mrs. S. Tiwari, Adv. Mr. Santosh Mishra, Adv.	
5.	Original Application No. 48/2016(CZ)	Rajeev Shukla Vs. State of M.P. & 3 Ors.	Mr. Rohit Sharma, Adv. Mr. Akshay Pare, Adv. Mr. Pradeep Kumar Sharma, Adv. Mr. Sachin K. Verma, Adv.	
6.	Original Application No. 01/2016(CZ) (M.A.No.09/16) (M.A.No.782/16)	Villagers of Village Kabra, Rajasthan Vs. State of Rajasthan & 5 Ors.	Mr. Sachin Verma, Adv. Mr. Rohit Sharma, Adv.	
7.	Original Application No. 14/2016(THC)	Udda Lal Vs. State of Rajasthan & 5 Ors.	Mr. Rohit Tuteja, Adv.	
8.	Appeal No. 06/2016(CZ) (M.A.No.568/16)	Sanjay Jain Vs. State of Rajasthan & Ors.	Mr. Sambhav Sogani Adv, Mr. Alkesh Agarwal, Adv.	

9.	Original Application No. 88/2015(CZ)	Babulal Jajoo (<i>Samodi Pond</i>) Vs. State of Rajasthan & Ors.	Dr. Mahendra Singh Kachhawa, Adv. Ms Singh Associates, Adv. & Anr.	
10.	Original Application No. 66/2016(CZ)	Rohitas Jat Vs. M/s Lubok Carbon Pvt. Ltd & 4 Ors.	Mr. Dharamveer Sharma, Adv.	
11.	Original Application No. 146/2015(CZ)	Shri Gajendra Singh Rajpoot Vs. State of M.P. & 4 Ors.	Mr. Rohit Sharma, Adv. Ms. Bhawna Yadav, Adv.	
FOR COMPLIANCE				
12.	Original Application No. 149/2014(CZ)	Babu Lal Jajoo (<i>Gandhi Sagar Pond, Bhilwara</i>) Vs. State of Rajasthan & 5 Ors.	Mr. M.S. Kachhawa, Adv. Mr. Lokendra Singh Kachhawa Adv. Mr. Rohit Sharma Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in